

(d) On 1st September, 1998, M/s Tata Industries have withdrawn their proposal for operation of domestic scheduled airlines services by Tata Airlines Pvt. Ltd.

HUDCO Package for Assam

1941. SHRI A.F. GOLAM OSMANI : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the housing and Urban Development Corporation (HUDCO) has forwarded a package of Rs. 335 crores to Assam for flood affected people; and

(b) if so, the details thereof District-wise?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA) : (a) Yes, Sir. The package of Rs. 335 crores announced for Assam by HUDCO on 19.10.98 at Guwahati includes a proposal for housing of flood affected victims of that State. The proposed number of houses indicated to be assisted by the State Government is 50,000 dwelling units. At a proposed cost of Rs. 50.00 crores. This lone amounting to Rs. 50.00 crores was assured subject to submission of the proposal formally as required by the State Government.

(b) The scheme alongwith details has not been received from the State Department concerned.

Tourism Counter at IGIA

1942. SHRI RAVINDRA KUMAR PANDEY : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether attention of the Government has been drawn to the news item published in the Hindu dated November 9, 1998 under the caption "Tourism Counter at Indira Gandhi International Airport run by the touts";

(b) if so, the details thereof; and

(c) the steps taken or proposed to be taken by the Government in this regard?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) Yes, Sir.

(b) and (c) Airports Authority of India (AAI) has issued license to M/s Punjab Tourism Development Corporation (PTDC), a State Government Undertaking for the tourism counter at IGI airport. A complaint has been received by AAI that PTDC has leased it out to a Patiala based private transport company. The matter is under investigation. If it is found that there is any violation of the terms and conditions of licence agreement by the PTDC, necessary action will be taken against PTDC.

Promotion of SCs/STs of A.I.

1943. SHRI SAMAR CHOUDHURY : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether a large number of complaints have been received by Air India from its SC/ST employees belonging to Department of Information Technology regarding discrimination in promotion;

(b) if so, the details thereof;

(c) whether these complaints were got investigated;

(d) if so, the extent to which their complaint have been attended to; and

(e) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) to (e) Five (5) complaints have been received by Air India from its employees of the Department of Information Technology. The complaints pertain to promotion, transfer, foreign posting, etc. One complaint was not substantiated. Necessary corrective action has been taken/ is being taken in the remaining four (4) cases.

Employment Assurance Scheme

1944. SHRI U.V. KRISHNAMRAJU : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Government have received any proposal from the Andhra Pradesh Government for providing additional funds under Employment Assurance Scheme and Jawahar Rozgar Yojana on account of successive cyclones and heavy rains in the coastal Andhra;

(b) if so, the details thereof and the time by which the additional amount is likely to be allotted;

(c) whether the Government would provide funds for construction of 50,000 houses under Indira Awaas Yojana since more than 75,000 houses were either partly or fully damaged due to recent cyclones; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) and (b) Yes, Sir. The Government of Andhra Pradesh have requested for release of Rs. 100 crore under EAS and Rs. 50 crore under JRY as the additional funds. The matter is under examination in the Ministry.

(c) and (d) The proposal for providing additional funds for construction of 50,000 houses under Indira Awaas Yojana to rehabilitate the victims of flood/cyclone in Andhra Pradesh is under consideration of this Ministry.